

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 29th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Hooghly Chambers of Commerce & Industry ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Krishnan Venugopal
Mr. Sakya Chaudhuri &
Mr. Anand Shrivastava for R-2
Mr. C.K. Rai &
Mr. Pratik Dhar for R-1

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for hearing the submissions of the Respondents on
05.12.2013.

The Appellant is also directed to file a copy of the objections which was filed in the Tariff Petition before the State Commission on or before 13.11.2013 after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**